

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

C.P. 46/93 in

Original Application No. 123/93

Shri G.Xavier Kuriakose and 37 others ... Aplicants.

V/s.

Union of India through
the General Manager, Western
Railway, Churchgate,
Bombay.

Divisional Electrical
Engineer(E), Western Railway
Bombay Central, Bombay-

Divisional Mechanical
Engineer(E), Western
Railway, Bombay Central
Bombay.

... Respondents.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman
Hon'ble Shri M.Y.Priolkar, Member (A)

Appearance:

Shri M.S. Ramamurthy, counsel
for the applicant.

Shri P.M.A. Nair, counsel
for the respondents.

TRIBUNAL'S ORDER

Dated: 19.4.93

Senior Personnal Officer, Shri Bhatnagar
is present. Shri Nair makes a statement that the
office order No. E/L/839/3/3.Vol.X 12/93 dated 9.3.93
has been cancelled and the promotion order there under
has also been cancelled. In view of this the C.P.No.
46/93 is disposed of.

Shri Ramamurthy states that interim order
dated 16.2.93 in OA 123/93 regarding upgradation order
in respect of the employees be granted. Interim order
already granted will continue. No further directions
are necessary. M.P. Stands disposed of.


(M.Y. PRIOLKAR)
MEMBER (A)


(M.S. DESHPANDE)
VICE CHAIRMAN

NS